

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

24.

**IA 4317(MB)2023  
IN C.P. (IB)/1123(MB)2021**

CORAM:

MS. ANU J. SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

/

ORDER SHEET OF THE HEARING HELD ON **17.04.2024**

NAME OF THE PARTIES:

Yes Bank Limited

Vs

Radius Infra Holdings Private Limited

SECTION: 7, 30 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

1. Ms. Khooshboo Rajani, Ld. Counsel for the Applicant present.
2. Counsel for the Applicant has not filed form 29A. Counsel for the Applicant seeks one week time to file Form-H. At request, time is granted.
3. On the request of the counsel for the Petitioner, list this matter for hearing on **22.04.2024**.

Sd/-  
ANU J. SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)